

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Dock No. 11/GT/2012

Date: 13.09.2013

To,

Deputy Chief Engineer (Commercial),
Damodar Valley Corporation,
DVC Towers, First Floor,
VIP Road,
Kolkatta-700054

Sir,

Subject: Dock No. 11/GT/2012: Approval of tariff of Durgapur Steel Thermal Power Units I & II (2 x 500 MW) for the period from the respective dates of their Commercial Operation to 31.03.2014.

Ref: Your letter dated 11.09.2013 in Dock No. 11/GT/2012

With reference to this office letter dated 27.8.2013 on the above subject. I am directed to inform you that the time for filing the additional information has been extended upto 04.10.2013 in respect of the above said petition. Further request for extension of time shall not be entertained.

Yours faithfully,
Sd/-
B. Sreekumar
Deputy Chief (Law)